

12.03 hrs.

Title: Regarding passing of the Constitution (Eighty-Fourth Amendment) Bill, 2001 by the Houses of Parliament during the Seventh Session of Thirteenth Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table a copy, duly authenticated by the Secretary-General of Rajya Sabha, of the Constitution (Eighty-fourth Amendment) Bill, 2001 passed by the Houses of Parliament during the Seventh Session of Thirteenth Lok Sabha and assented to by the President since a report was last made to the House on 26.2.2002.

12.03 ½ hrs.